

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.10.2022 (WEDNESDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1249 of 2019	Sanjeev Abrol Vs. Rahul Singh & Ors.  <b>With</b>	Rudreshwar Singh	Aditi Sinha-(R1 & R2) Snehit Choudhary
2.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	Kapil Payla	Abhijeet Sinha Somya Dharwa Arpit Dwivedi
3.	Comp. App. (AT) (Ins) No. 170 of 2020	Pranav Sharma Vs. Syndicate Bank	Shankari Mishra	Hitesh Sachar-R1
4.	Comp. App. (AT) (Ins) No. 476 of 2022 & I.A. No. 3150 of 2022	Amrit Rajani Erstwhile Director Balaji Entertainments Pvt. Ltd. Vs. Pegasus Asset Reconstruction Pvt. Ltd. & Anr.	Puneet Jain	Dinkar Singh-R1 Vishal J Dave-R2
5.	Restoration Application No. 7 of 2022 in Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Shankari Mishra	

### For Hearing

6.	Comp. App. (AT) (Ins) No. 46 of 2020 & I.A. No. 3133, 3259 of 2022	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
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7.	Comp. App. (AT) (Ins) No. 357 of 2020 & I.A. No. 1925 of 2022	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
8.	Comp. App (AT) (Ins) No. 426 of 2020	NCC Ltd. Vs. Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	Tejas Chhabra	Pankaj Vivek-R2 Gyanendra Kumar-R3 P. Badri Premnath-R4 Robin Grover-R5 Arijit Mazumdar-R11
9.	Comp. App (AT) (Ins) No. 430 of 2020	Consolidated Engineering Company Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Kamalika Bhattacharjee-R5 Arijit Mazumdar-R11
10.	Comp. App. (AT) (Ins) No. 432 of 2020	Infinity Interiors Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Vijay Kaundal Y. Suryanarayana-R1 Pankaj Vivek-R2 Bhattacharjee-R5 Arijit Mazumdar-R11
11.	Comp. App. (AT) (Ins) No. 438 of 2020	Laxmi Narayan Sharma Vs. Subodh Kumar Agrawal, Resolution Professional, Golden Jubilee Hotels Pvt. Ltd. & Ors.  <b>With</b>	Sumedha Chadha	Y. Suryanarayana-R1 Pankaj Vivek-R2, R3, R5, R6, R8 & R9 Bhattacharjee-R10 Robin Grover-R5 Arijit Mazumdar-R11
12.	Comp. App. (AT) (Ins) No. 710 of 2020	Ahuja Furnishers Pvt. Ltd. Vs. Subodh Kumar Agarwal & Ors.  <b>With</b>	Kumar Anurag Singh	Y. Suryanarayana-R1 Pankaj Vivek-R2 P. Venkat Reddy-R3 P. Badri Premnath-R4 Arijit Mazumdar-R11
13.	Comp. App. (AT) (Ins) No. 336 of 2020	EIH Ltd. Vs. Subodh Kumar Agrawal & Ors.	ArijitMazumdar	Pankaj Vivek Gyanendra Kumar Pallavi Rao Y Suryanaryan-R1
14.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava
15.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 963, 964, 965 & 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	Aman Vachher	Akanksha Mathur- IRP Shoaib Alam
16.	Comp. App. (AT) (Ins) No. 662-663 of 2022 & I.A. No. 1815, 1817 of 2022	Suzlon Synthetics Ltd. Vs. Stressed Asset Stabilization Fund & Anr.	Purti Gupta	P.K. Mullick Sona Mullick Deepak Kochhar-R1

<b>17.</b>	Comp. App. (AT) (Ins) No. 692 of 2022	Manav Investment & Trading Company Ltd. Vs. SRF Ltd. & Anr.	Ankit Virmani	Kunal Mimani
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**02:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>18.</b>	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022  <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	Abhishek Anand	
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**